

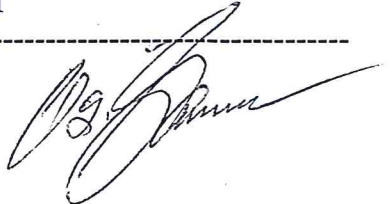
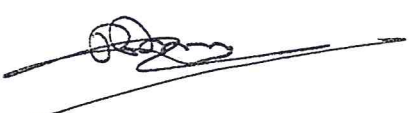
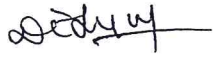

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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/551/ (IB)/2017
NAME OF THE PETITIONER(S) : CENTRAL BANK OF INDIA & STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	M. L. Ganesh	Counsel for Petitioner.	
	P. Madasamy	AGM AAB, Central Bank of India	
	Ebenozor Anthony	Law Officer	
	M-S SHANMUGA SUNDARAM of M/s Ayar & Dohia	Counsel to Respondent	

ORDER

Counsel for the Petitioner present. Counsel for Respondent (Corporate Debtor) also present. Counsel for Financial Creditor has submitted his arguments in part showing the record for the purpose of ascertaining the default on the part of the Corporate Debtor. Corporate Debtor prayed for time for filing counter, documents to be relied upon and to submit final arguments. Put up on **29.08.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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